No. X-1603/2024

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)

It is hereby notified for the information of the Advocates and parties appearing in-person that the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Summer Vacation 2024 commencing from Monday, the 13th May 2024 to Sunday, the 9th June 2024 (both days inclusive with prefix holidays i.e. Saturday, the 11th May 2024 and Sunday, the 12th May 2024) at the Principal Seat at Bombay and its Benches at Nagpur, Aurangabad and High Court of Bombay at Goa (Panaji).

(A)

BOMBAY

1st Part

From 11.05.2024 to 19.05.2024

Sr. No.	Name of the Hon'ble Judges
1	**From 11.05.2024 to 19.05.2024** Division Bench (Original Side/Appellate Side) **SHRI SANDEEP V. MARNE, J.** and **DR. NEELA K. GOKHALE, J.**
2	**From 11.05.2024 to 19.05.2024** SINGLE BENCH (O.S./A.S.**(CIVIL)** **SHRI FIRDOSH P. POONIWALLA, J.**

3	**<u>On 11.05.2024</u>** <u>SINGLE BENCH **(CRIMINAL)**</u> **SHRI FIRDOSH P. POONIWALLA, J.**
4	**<u>From 12.05.2024 to 19.05.2024</u>** <u>SINGLE BENCH **(CRIMINAL)**</u> **SHRI M.W. CHANDWANI, J.**

<u>BOMBAY</u>

<u>2nd Part</u>

<u>From 20.05.2024 to 26.05.2024</u>

Sr. No.	Name of the Hon'ble Judges
1	**<u>On 20.05.2024 & 21.05.2024</u>** <u>Division Bench</u> <u>(Original Side/Appellate Side)</u> **SHRI ARIF S. DOCTOR, J.** and **SHRI SOMASEKHAR SUNDARESAN, J.**
2	**<u>From 22.05.2024 TO 26.05.2024</u>** <u>Division Bench</u> <u>(Original Side/Appellate Side)</u> **SHRI N.R. BORKAR, J.** and **SHRI SOMASEKHAR SUNDARESAN, J.**
3	**<u>On 20.05.2024 to 26.05.2024</u>** <u>SINGLE BENCH (O.S./A.S.**(CIVIL/CRIMINAL)**</u> **SHRI M.W. CHANDWANI, J.**

BOMBAY

3rd Part

From 27.05.2024 to 02.06.2024

Sr. No.	Name of the Hon'ble Judges
1	**From 27.05.2024 to 30.05.2024** Division Bench (Original Side/Appellate Side) **SHRI N.R. BORKAR, J.** and **SHRI SOMASEKHAR SUNDARESAN, J.**
2	**From 31.05.2024 to 02.06.2024** Division Bench (Original Side/Appellate Side) **SHRI M.M. SATHAYE, J.** and **SHRI SOMASEKHAR SUNDARESAN, J.**
3	**From 27.05.2024 to 02.06.2024** SINGLE BENCH **(O.S./A.S.(CIVIL)** **SHRI M.M. SATHAYE, J.** **Note 1: From 31.05.2024 to 02.06.2024, after Division Bench work, if any, is over, the Hon'ble Shri Justice M.M. SATHAYE will take up Single Bench (Civil) matters, if any.**
4	**From 27.05.2024 to 02.06.2024** SINGLE BENCH **(CRIMINAL)** **SHRI KISHORE C. SANT, J.**

BOMBAY

4th Part

From 03.06.2024 to 09.06.2024

Sr. No.	Name of the Hon'ble Judges
1	**On 03.06.2024** Division Bench (Original Side/Appellate Side) **SHRI KAMAL R. KHATA, J.** and **SHRI SHYAM C. CHANDAK, J.**
2	**From 04.06.2024 to 09.06.2024** Division Bench (Original Side/Appellate Side) **SHRI N.R. BORKAR, J.** and **SHRI KAMAL R. KHATA, J.**
3	**On 03.06.2024** SINGLE BENCH **(O.S./A.S.(CIVIL)** **SHRI KAMAL R. KHATA, J.** **Note 1.: After Division Bench work, if any, is over, the Hon'ble Shri Justice KAMAL R. KHATA will take up Single Bench (Civil) matters, if any.**
4	**From 04.06.2024 to 09.06.2024** SINGLE BENCH **(O.S./A.S.(CIVIL)** **SHRI RAJESH S. PATIL**

5	**From 03.06.2024 to 09.06.2024** SINGLE BENCH **(CRIMINAL)** **SHRI SHYAM C. CHANDAK, J.** **Note 2.: On 03.06.2024, after Division Bench work, if any, is over, the Hon'ble Shri Justice SHYAM C. CHANDAK will take up, Single Bench (Criminal) matters, if any.**

(B)

NAGPUR BENCH

1st Part

From 11.05.2024 to 19.05.2024

Sr. No.	Name of the Hon'ble Judges
1	**SMT. VRUSHALI V. JOSHI, J.**

2nd Part
From 20.05.2024 to 26.05.2024

Sr. No.	Name of the Hon'ble Judges
2	**SMT. URMILA JOSHI-PHALKE, J.**

3rd Part
From 27.05.2024 to 02.06.2024

Sr. No.	Name of the Hon'ble Judges
3	**SHRI ABHAY J. MANTRI, J.**

4th Part

From 03.06.2024 to 09.06.2024

Sr. No.	Name of the Hon'ble Judges
4	**SHRI G.A. SANAP, J.**

(C)

AURANGABAD BENCH

1st Part

From 11.05.2024 to 15.05.2024

Sr. No.	Name of the Hon'ble Judges
1	**SHRI R.M. JOSHI, J.**

1st Part

From 16.05.2024 to 20.05.2024

Sr. No.	Name of the Hon'ble Judges
2	**SHRI NEERAJ P. DHOTE, J.**

2nd Part

From 21.05.2024 To 26.05.2024

Sr. No.	Name of the Hon'ble Judges
3	**SHRI SANJAY A. DESHMUKH, J.**

3rd Part

From 27.05.2024 to 02.06.2024

Sr. No.	Name of the Hon'ble Judges
4	**SHRI SHAILESH P. BRAHME, J.**

4th Part

From 03.06.2024 to 09.06.2024

Sr. No.	Name of the Hon'ble Judges
5	**SHRI KISHORE C. SANT, J.**

(D)

GOA

1st Part

From 11.05.2024 to 19.05.2024 and

On 20.05.2024

NOTE : Online through Video Conferencing (V.C.) before the nominated Benches at the Principal Seat at Bombay.

2nd Part

From 20.05.2024 to 26.05.2024

Sr. No.	Name of the Hon'ble Judges
1	**From 21.05.2024 to 26.05.2024** **SHRI JITENDRA S. JAIN, J.**

3rd Part

From 27.05.2024 to 02.06.2024

Sr. No.	Name of the Hon'ble Judges
2	**SHRI JITENDRA S. JAIN, J.**

4th Part

From 03.06.2024 to 09.06.2024

Sr. No.	Name of the Hon'ble Judges
3	**SHRI BHARAT P. DESHPANDE, J.**

By Order

Date : 6th May, 2024

Sd/-
(Sachin B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay